

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.1281
TO BE ANSWERED ON 14TH DECEMBER, 2022**

ADDITIONAL FOODGRAINS TO ANDHRA PRADESH

1281. SHRI SRIDHAR KOTAGIRI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has taken steps to put into motion the proposal by the State of Andhra Pradesh to allocate additional foodgrains from its savings to meet the demand of the State of Andhra Pradesh; and
- (b) if so, the details thereof and if not, the reasons therefor?

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) & (b): Allocation of foodgrains to States/Union Territories (UTs) under the National Food Security Act, 2013 (NFSA) is made on the basis of identification of beneficiaries reported by the States/UTs within the State/UT-wise coverage of population determined by the then Planning Commission, and foodgrains entitlement prescribed under the Act i.e. 35 kg per household per month for households covered under Antyodaya Anna Yojana and 5 kg per person per month for Priority households. The Act further provides that if on the above basis, annual foodgrains allocation to any State/UT is lower than the average annual offtake during 2010-11 to 2012-13 under erstwhile normal Targeted Public Distribution System, the same shall be protected.

The coverage of beneficiaries determined for the State of Andhra Pradesh under the NFSA is 268.23 lakh persons and the State has already identified the beneficiaries under the Act upto maximum permissible limit. Accordingly, 154148.030 MT of foodgrains per month are being allocated to the State Government at NFSA Prices. In addition to this 1838.970 MT of foodgrains per month are being allocated under "tide over" to protect the average annual offtake during 2010-11 to 2012-13. Thus, the State of Andhra Pradesh is receiving 155987 MT of foodgrains per month (1871844 MT of foodgrains per annum) which is as per maximum permissible limit under the Act.
